

ITEM NO.1703

COURT NO.17

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

(IA No. 123654/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No. 109592/2024 - APPLICATION FOR SUBSTITUTION, IA No. 109595/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 109593/2024 - EXEMPTION FROM FILING O.T. AND IA No. 123652/2024 - SETTING ASIDE AN ABATEMENT)

Date : 13-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s) Ms. Ruchira Goel, AOR [Not Present]

For Respondent(s) Mr. Deepak Tyagi, Adv.
Mr. K.K.GAUTAM, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

No representation for the appellants.

List after two weeks.

(RAVI ARORA)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)